

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 90 OF 2021 (SZ)

IN THE MATTER OF:

Naveen Kumar Jalagam,
Telangana

....

Applicant(s)

Versus

State of Telangana & Others

....

Respondent(s)

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R2)

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Place: Hyderabad

Date: 16-09-2021.

- 1 -

REPORT OF THE ENVIRONMENTAL ENGINEER, TSPCB, REGIONAL OFFICE, NALGONDA (RESPONDENT NO.2) DATED 13.09.2021 IN O.A. NO. 90 OF 2021 FILED IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI BY SRI JALAGAM NAVEEN KUMAR AGAINST THE POLLUTION PROBLEMS OF PARBOILED RICE MILLS LOCATED IN KOMARABANDA(V), KODAD(M), SURYAPET DISTRICT.

It is to submit that, Sri Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed O.A.No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

In the petition, the main allegation of the petitioner is that the parboiled rice mills are causing enormous air and water pollution by emitting harmful pollutants as well as discharging untreated effluents which causes several health hazards to residents of surrounding areas. The petitioner prayer is that the Hon'ble Tribunal may please to direct Respondent Nos 1 to 3 to initiate stringent action against the Respondent rice mills, to take action against the erring industries for not obtaining Consents from the Board, for not providing effluents treatment plants and proper equipment to prevent the pollution etc,

The Board submitted the status report dated 09.07.2021 to the Hon'ble NGT.

The Hon'ble NGT heard the matter on 18.08.2021 and ordered the following:

"..... It is seen from the report that all the running 10 units were issued with closure orders and subsequently temporary revocation orders have been issued which were renewed from time to time. But the allegation in the application was that in spite of the closure orders issued, the unit's were still functioning without complying with the direction. But they have not mentioned as to whether after the issuance of the closure orders, these units have really closed till the revocation orders have been issued or not.

When this was pointed out the learned counsel appearing for the Telangana State Pollution Control Board (TSPCB) submitted that they will file a fresh report in this regard.

The Telangana State Pollution Control Board (TSPCB) is also directed to file a further status report regarding the compliance of the further directions, if any, issued as they have only been temporarily revoking the closure orders and no permanent revocation orders have been issued so far.

The District Collector is also directed to file an independent report as directed by this Tribunal in this regard.

For completion of pleadings, if any, and also for consideration of further reports, post on 17.09.2021."

In this regard, the following further status report of the parboiled rice mills is submitted as below:

It is to submit that the Board reviewed the Parboiled Rice Mills and the Board issued closure orders dated 10.12.2019 to the 10 Rice mills for non compliance of the Board directions.

Subsequently, the Parboiled Rice Mills have submitted representation to the Board stating that corrective measures have been taken to control the pollution and requested for revocation of the Closure Orders. As the industries have upgraded Effluent Treatment Plant and Air Pollution Control Systems and also provided closed rooms for storage of husk and ash, the Board issued Temporary Revocation of Closure Orders for a period of 3 months vide Order dated 25.08.2020. Subsequently, issued Extension of Temporary Revocation of Closure Orders on 11.01.2021 & 07.07.2021 for a further period of 6 months stipulating directions to the industries.

With regard to the allegation regarding operation of the units after issue of Closer Orders by the Board, it is to submit that letters dated 04.09.2021 were addressed to the Telangana State Southern Power Distribution Company Limited (TSSPDCL), Suryapet District seeking the details of the period of Power disconnection to the each rice mill. The information is awaited from the TSSPDCL (**Annexure – IA to IJ**).

The Board issued Extension of Temporary Revocation of Closure Orders vide order dated 07.07.2021 for a further period of 6 months stipulating the following conditions.

- The industry shall comply with all the CFO conditions issued by the Board.
- The industry shall regularly operate the ETP and the treated waste water shall be used for onland for irrigation within the industry's premises duly meeting the irrigation standards stipulated and shall not discharge any waste water outside the premises under any circumstances.
- The industry shall store the husk & husk ash in closed rooms only and the husk room & ash room shall be designed accordingly. The industry shall not store the husk & ash openly.
- The industry shall not cause any air pollution / odour nuisance / dust nuisance in the surrounding environment.
- The industry shall carry out water spraying on the approach road from highway to Mill approach road to avoid dust during the vehicular movement.
- The industry shall carry out water spraying within the industry premises to control fugitive emissions.
- The industry shall lay metal roads / CC roads within the premises within 3 months.
- The industry shall dispose the boiler ash to brick manufacturing industries.
- The industry shall maintain good housekeeping.

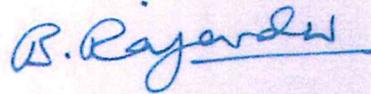
- The industry shall submit fresh BG of Rs.1 Lakh with a validity period of one year within a week towards compliance of above directions and further extend the validity from time to time till further orders of the Board.

The Board Officials inspected the Rice Mills on 13.09.2021 to verify the status of compliance of the directions. The Rice Mills have complied with most of the directions except for lying of Metal Roads / CC Roads within the premises within the stipulated time period of 3 months as per the directions dated 07.07.2021.

It is further to submit that the Air Quality Monitoring of the rice mills could not be conducted due to the continuous rains in the area. The Board will monitor the industries again after the rainy season is over and the status will be further reviewed after the stipulated 6 months period vide orders dated 07.07.2021 for taking further necessary action.

DATE: 13.09.2021

PLACE: NALGONDA.



**ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.**





TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

H.No. 8-15, 1st Floor
Sri Lakshmi Complex,
Sri Vinayaka Nagar, Hyderabad Road
Nalgonda-508001, Ph:08682-248005

Lr. No. 55123/PCB/RO-NLG/CFO/2021 -1090

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB - M/s. Sri Venkateshwara Rice Industries Pvt Ltd., Sy. No. 242/4, Komarabanda (V), Kodad (M), Suryapet District - Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No.NLG-974/TSPCB/ZO/RCP/LH/2019 -1228, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

B. Rajendra
04/09/2021
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.



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TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

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Sri Vinayaka Nagar, Hyderabad Road
Nalgonda-508001, Ph:08682-248005

Lr. No. 55153/PCB/RO-NLG/CFO/2021 - 1097,

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB - M/s. Lakshmi Ganesh Parboiled Rice Industry, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District - Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No.NLG-1003/TSPCB/ZO/RCP/LH/2019 -1220, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Lakshmi Ganesh Parboiled Rice Industry, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

B. Rajendran
04/09/2021
ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.





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TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

H.No. 8-15, 1st Floor
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Sri Vinayaka Nagar, Hyderabad Road
Nalgonda-508001, Ph:08682-248005

Lr. No. 55192/PCB/RO-NLG/CFO/2021 - *1093*

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB - M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District - Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No. TSPCB/ZO/RCP/GEN/173/LH/2019 -712, Dt.08.07.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

B. Rajender
04/09/2021

ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.



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Annexure-ID



TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

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Sri Vinayaka Nagar, Hyderabad Road
Nalgonda-508001, Ph:08682-248005

Lr. No. 55117/PCB/RO-NLG/CFO/2021 - 1092,

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB – M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District – Public complaint received against the industry - Non-compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No. TSPCB/ZO/RCP/GEN/173/LH/2019 -1222, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

B. Rajendra
04/09/2021
ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.





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TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

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Sri Vinayaka Nagar, Hyderabad Road
Nalgonda-508001, Ph:08682-248005

Lr. No. 55132/PCB/RO-NLG/CFO/2021 - 1095,

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB - M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District - Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No.NLG-965/TSPCB/ZO/RCP/LH/2019 -1216, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

B. Rajendra
04/09/2021
ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.





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Annexure-IF

TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

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Sri Vinayaka Nagar, Hyderabad Road
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Lr. No.57086/PCB/RO-NLG/CFO/2021 - 1098

Dt: 04.09.2021

To

The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB – M/s. Sri Kanakamahalahaxmi Parboiled Rice Mill, Sy.No. 185/2 to 185/5, Komarabanda (V), Kodad (M), Suryapet District – Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No.NLG-972/TSPCB/ZO/RCP/LH/2019 -1232, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Sri Kanakamahalahaxmi Parboiled Rice Mill, Sy.No. 185/2 to 185/5, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

B. Rajender
04/09/2021
ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board
Regional Office, Nalgonda.





TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

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Nalgonda-508001, Ph:08682-248005

Lr. No. 55139/PCB/RO-NLG/CFO/2021 -1089

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB - M/s. Sri Padmalaya Parboiled Rice Industry, Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District - Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No.NLG-971/TSPCB/ZO/RCP/LH/2019 -1224, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Sri Padmalaya Parboiled Rice Industry, Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry, as per the Board orders, at the earliest.

Yours faithfully

B. Rajendra
04/09/2021

ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.





TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

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Sri Vinayaka Nagar, Hyderabad Road
Nalgonda-508001, Ph:08682-248005

Lf. No. 55111/PCB/RO-NLG/CFO/2021 - 1094,

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB - M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District - Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No.TSPCB/ZO/RCP/GEN/173/LH/2019 -1218, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

R. Rajender
04/09/2021
ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.





-12- OK Annexure-II

TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

H.No. 8-15, 1st Floor
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Sri Vinayaka Nagar, Hyderabad Road
Nalgonda-508001, Ph:08682-248005

Lr. No. 17070/PCB/RO-NLG/CFO/2021 - 1096

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB - M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District - Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No.NLG-943/TSPCB/ZO/RCP/LH/2019 -1230, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

A. Rajendran
04/09/2021
ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.



-13-

Annexure - [J]



TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

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Sri Vinayaka Nagar, Hyderabad Road
Nalgonda-508001, Ph:08682-248005

Lr. No. 55118/PCB/RO-NLG/CFO/2021 -1091,

Dt: 04.09.2021

To
The Superintending Engineer (Operations),
TSSPDCL, Suryapet,
Suryapet District.

Sir,

Sub: - PCB – M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District – Public complaint received against the industry - Non compliance of Consent conditions & Board directions - Causing of pollution in the surrounding area - Closure orders and Disconnection of Power Supply Orders Issued - Details of power disconnection Requested - Regarding.

Ref: - TSPCB Order No.NLG-1110/TSPCB/ZO/RCP/LH/2019 -1226, Dt.10.12.2019.

With reference to the above, it is to inform that TSPCB has issued orders for Disconnection of power supply to M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under section 31(A) of the Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing water & air pollution problems in the surrounding area.

In this regard, it is requested to furnish the details of the period of power disconnection to the said industry as per the Board orders, at the earliest.

Yours faithfully

B. Rajender
04/09/2021
ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.

